

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 109**  
**(IB)-190(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Sachet Infrastructure Pvt. Ltd.

.... Respondent

**Under Section 7 of IBC (CIRP)**

**Order delivered on 03.01.2020**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner : Mr. Sugam Seth, Mr. Shashank K. Lal, Mr.  
Ritumbhara Garg, Advs. for EARCL

For the Respondents : Mr. Sumant Batra, Adv. with Ms. Kiran Sharma,  
CS for RP

**ORDER**

For order see, CP. No. (IB)-1083(PB)/2018.

03.01.2020  
Ritu Sharma